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Title: Regarding methods of conducting Medical examination.

SHRI M.I. SHANAVAS (WAYANAD): Madam, I am extremely grateful to you for giving me the opportunity to raise an important issue tht will be having a far-reaching effect on the nation. The All India Pre-Medical and Pre-Dental Test by the CBSE is scheduled for 1st May, 2016. Last year, the CBSE issued a circular on the dress code of the students who are appearing for the examination. The CBSE has banned *hijab*, the headscarf, veils and sleeves during the All India Pre-Medical Test. Last year, a nun was crying and did not write the examination; she went back. Dress code is an identity of a person. So, there shall not be a feeling that their religious belief is being intruded upon. Hence, I request the hon. Government to take immediate steps. This is a small thing, which they can do it by withdrawing this part of the circular and see that the religious sentiments, the dress code, of Muslims, Christians, Sikhs, etc. are fully protected.

SEVERAL HON. MEMBERS: We would like to associate with the issue raised by Shri Shanavas.

HON. SPEAKER: You can associate with him by sending a slip to the Table of the House.

...(Interruptions)

माननीय अध्यक्ष : श्री शंकर प्रसाद दत्ता, श्री जितेन्द्र चौधरी और डॉ. ए.सम्पत को श्री एम.आई. शनवास द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

दुष्यंत चौटाला जी, आपका मामला तो स्टेट का मामला है। दो मिनट में बोलिए।